GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA UNSTARRED QUESTION NO. 57

TO BE ANSWERED ON MONDAY 3RD JANUARY, 2020 MAGHA 14, 1941 (SAKA)

DIGITAL TAXATION REGIME

57. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is considering to bring Digital Taxation regime in India to tax the internet companies and MNCs;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

(a), (b) and (c): Several proposals pertaining to direct taxes are examined during the budgetary exercise for the Union Budget, during which the Finance Bill is tabled before the Parliament and the proposals which are finalised are reflected in the Finance Bill which is being presented every year in Lok Sabha on 1st February since 2017.
